

## HIGH COURT OF JUDICATURE AT BOMBAY

### NOTICE

IN SUPERSESSION OF NOTICE DATED 19-03-2020, in respect of placing of matters on the Board, it is hereby notified for the information of the Advocates and Parties appearing in person that, due to outbreak of Novel Corona Virus (COVID-19) as global pandemic advising against mass congregation, the Hon'ble Acting Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent judicial matters on **Monday, 23<sup>rd</sup> March 2020 and Thursday, 26<sup>th</sup> March 2020 between 12:00 noon to 2:00 p.m.** at the **Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa, Panaji :**

### **BOMBAY**

#### **Original Side / Appellate Side**

#### **DIVISION BENCH**

(Civil and Criminal matters)

Sitting	Court Room
The Hon'ble The ACTING CHIEF JUSTICE and The Hon'ble Shri. Justice A. A. SAYED	52

#### **SINGLE BENCH**

(Civil Matters)

Sitting	Court Room
1. The Hon'ble Shri. Justice S. S. SHINDE	40
2. The Hon'ble Shri. Justice K. K. TATED	34

#### **SINGLE BENCH**

(Criminal Matters)

Sitting	Court Room
The Hon'ble Shri. Justice C. V. BHADANG	9
The Hon'ble Shri. Justice A. M. BADAR	22 Annex
The Hon'ble Shri. Justice P. D. NAIK	17 Annex
The Hon'ble Shri. Justice SANDEEP K. SHINDE	29 Annex

**NAGPUR BENCH**  
**DIVISION BENCH**  
**(Civil and Criminal matters)**

The Hon'ble Shri. Justice SUNIL B. SHUKRE  
and  
The Hon'ble Shri. Justice A. G. GHAROTE

**SINGLE BENCH**  
**(Civil and Criminal matters)**

The Hon'ble Shri. Justice ROHIT B. DEO

**AURANGABAD BENCH**  
**DIVISION BENCH**

**(Civil Matters)**

The Hon'ble Shri. Justice S. V. GANGAPURWALA  
and  
The Hon'ble Shri. Justice SHRIKANT D. KULKARNI

**(Criminal Matters)**

The Hon'ble Shri. Justice T. V. NALAWADE  
and  
The Hon'ble Shri. Justice M. G. SEWLIKAR

**SINGLE BENCH**  
**(Civil Matters)**

The Hon'ble Shri. Justice R. V. GHUGE

**(Criminal Matters)**

The Hon'ble Shri. Justice MANGESH S. PATIL

**HIGH COURT OF BOMBAY AT GOA**

**DIVISION BENCH**

(Matters pertaining to Division Bench and Single Bench)

The Hon'ble Shri. Justice M. S. SONAK  
and  
The Hon'ble Smt. Justice M. S. JAWALKAR

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Dated this 19<sup>th</sup> Day of March 2020

By Order

Sd/-

(Shyam C. Chandak)  
Prothonotary and Sr. Master,  
High Court, O. S. Bombay

Sd/-

( V. R. Kachare)  
I/c Registrar (Judicial-I)  
High Court, A.S. Bombay.